## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.37/ BB/17	-	For considera- tion of settlement.	Rule-6 of IB	Jahnvi Makwana Construction Pvt. Ltd. Vs Nandan Hotels Ltd.

BB/17 - tion of settlement. Rule-6 of IB Ltd. Vs Nandan Hotels Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

46. S.H.RAGHAVENDRA 9886290803

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SRIKANT Mo HAN For the Respondents

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**ORDER** 

Counsel for petitioner is present. PCS for respondent is also present. He has filed letter of authorisation to appear on behalf of respondent. Ms.Metha IRP is present. The counsel for petitioner and PCs for respondent reported that parties entered into compromise and that they will report settlement to this Tribunal. IRP is directed to collect the information from the respondent counsel that there is no other creditor to the respondent company other than petitioner and file the same in the Tribunal. Before recording compromise list it on 06.10.2017.

MEMBER(J)

MEMBER(T)